

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

CP/CA. No. 145(ND)/2016

**IN THE MATTER OF:**

---

<b>Mr. Kailash Ram &amp; Ors.</b>	....	<b>APPLICANT / PETITIONER</b>
<b>Vs</b>		
<b>M/s Global Infocom Ltd &amp; Ors.</b>	....	<b>RESPONDENT</b>

**SECTION:**

**Under Section 241/242**

**Order delivered on 06.09.2017**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)**

**For the APPLICANT / PETITIONER** :- Mr. Sanjay Mishra, Advocate  
Mr. Geetesh Meena, Advocate

**For the RESPONDENT** :-

**ORDER**

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the request made by the Petitioner, the matter is posted for hearing on 10<sup>th</sup> October 2017.

*Sd-*  
**(DEEPA KRISHAN)  
MEMBER (TECHNICAL)**

*Sd-*  
**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**